

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 106
IB-470/(ND)/2020

IN THE MATTER OF:

M/s Vintron Informatics Ltd.

Vs.

M/s Palmohan Electronics Pvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC

Order delivered on 15.07.2021

Coram:

SHRI P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:Mr.Om PrakashShekhawat, Adv.

For the Respondent

: Mr.Yashish Chandra, Adv.

ORDER

Heard the submissions made by counsels for both the parties. Pleadings in this matter is complete. Counsels for both the parties are ready for argue the matter. Let, this matter be posted before Regular Bench.

Post this matter on 15.09.2021.

Sd/-
K.K. VOHRA
MEMBER (T)

Sd/-
P.S.N. PRASAD
MEMBER (J)